

ANNEXURE 4 — LIST OF UNSECURED FINANCIAL CREDITORS (OTHER THAN FINANCIAL CREDITORS BELONGING TO ANY CLASS OF CREDITORS)

As certified by the erstwhile Resolution Professional as at 03.06.2026, carried over under Regulation 16(1).

Amount in Rs.										
Sl.	Name of creditor	Date of receipt	Amount claimed	Amount admitted	Nature	Related party	Contingent claim	Not admitted	Under verification	Remarks
1	DMI Finance Private Limited	28-01-2026	2,04,92,711	1	Indemnification of losses	No	2,04,92,711	2,04,92,710	-	Admitted notionally at Re. 1. Matter in arbitration before Mr. Sanjay Garg, sole arbitrator. E-mail dated 24.02.2026.
2	Livfin India Private Limited	09-07-2026	5,40,41,261	-	Master facility agreement — NBFC	No	-	-	5,40,41,261	Filed in the form prescribed for operational creditors; on its own case a financial debt. Claim received during liquidation. Under verification — Requested for bifurcation of principal and interest as at 30.10.2025, consolidated ledger, and MoU cum Settlement Agreement dated 17.12.2025.
TOTAL			7,45,33,972	1			2,04,92,711	2,04,92,710	5,40,41,261	